NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.12/(MAH)/1998 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Shri Vinod Kumar

V/s.

M/s. Sigmalon Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

14 POORVA GARG

UB MULLA & MULLAS

CRAIGIE BLUNTS CAROE

ADVOCATE FOR RESPONDENT

Pagary

SIGNATURE

ORDER

C.P. No. 12/397-398/CLB/MB/1998

Ld. Counsel for Respondent is present. Petitioner's side is absent.

Respondent's Counsel has submitted that the Petitioner remained absent for last hearing also. Since the pleadings are complete in this matter, Respondent side is hereby directed to argue this matter on the next date of hearing.

List this matter for hearing on 11th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 29.11.2016